

**HIGH COURT, CALCUTTA
ORIGINAL SIDE**

NOTIFICATION

No. 02-R/I.O.(COURT)/H.C.O.S/2020

Dated: 19.03.2020

In furtherance of Notification No 01-R/I.O. (COURT)/H.C.O.S./2020 dated 06th March, 2020 relating to the next phase of selection process, which was scheduled to be held on Tuesday the 24th March 2020 from 5.00 P.M. onwards, for preparation of a panel for recruitment to the posts of Interpreting Officer (Court), Original Side, High Court, Calcutta in terms of the Court's Employment Notice No HCOS/IO (COURT)/2019 dated 22th May, 2019, has been deferred on account of unavoidable circumstances.

The next date, time and venue of such selection process will be communicated to the concerned candidates in due course.

For further announcements, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in

Sd/-
Registrar
(Original Side)
High Court, Calcutta
19th March, 2020